

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.05.2021		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.05.2021)
1	MAT App	42
2	FA	18
3	FAO	0
4	Criminal Revision Petition	14
Total		74
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.05.2021		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	771
2	Additional Family Court, Agartala	816
3	Family Court, Udaipur	505
4	Family Court, Kailashahar	258
5	Family Court, Ambassa	28
6	Family Court, Khowai	194
7	Family Court, Sonamura	132
8	Family Court, Dharmanagar	0
9	Family Court, Belonia	0
Total		2704
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.05.2021		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	2
2	Gomati Judicial District	79
3	South Tripura Judicial District	245
4	Unakoti Judicial District	0
5	North Tripura Judicial District	418
6	Sepahijala Judicial District	27
7	Khowai Judicial District	0
8	Dhalai Judicial District	141
Total		912
Total pendency in Tripura as on 31.05.2021		
1	Family Courts	2704
2	District Courts other than the Family Courts	912
Grand Total		3616